

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2883
ANSWERED ON:18.08.2011
ISSUES OF RAILWAY PROJECTS
Vinay Kumar Alias Vinnu Shri

Will the Minister of RAILWAYS be pleased to state:

- (a) whether most of the Railways projects are lying pending due to lack of coordination or dispute between the Railways and the State Governments;
- (b) if so, the details thereof and reasons therefor, State-wise;
- (c) whether the Railways have set up any coordination committee in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b): No, Madam. For timely execution of project and to overcome various local problems including acquisition of land and forestry clearance, etc., regular meetings are held with the State Government Authorities. Railway Ministry fully appreciates that proper progress of work is not possible until and unless there is good coordination of Railway Authorities with the State Government Authorities.
- (c): No, Madam. Disputes are resolved through meeting of the Railway Authorities and the State Government Authorities at appropriate level and this is a continuous process.
- (d): Does not arise.